

employees in the High Court for their seniority and promotions under the State Reorganisation Act since 1957 to date; and

(b) how many of them have been decided and how many are pending decision at present?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) 53.

(b) Number decided: 35.

Number pending: 18.

**Excise Duty on Textiles of Sholapur Spinning and Weaving Mills Ltd.**

690. { **Shri Agadi:**  
**Shri Wodeyar:**

Will the Minister of Finance be pleased to state:

(a) the Excise and Surcharge Duty amounts levied and collected on the production of Textiles of the Sholapur Spinning and Weaving Mills Ltd., Sholapur, Maharashtra State since 1951 to date, year-wise;

(b) the values of productions of the Textiles for the same period; and

(c) what is the value of textiles, year-wise, for the same period, passed as damaged or otherwise and the Duty levied on damaged and other goods manufactured by the above said Mills?

**The Minister of Finance (Shri Morarji Desai):** (a) A statement containing the available information is laid on the Table of the House. [See Appendix I, annexure No. 82.]

(b) As there is specific duty on cotton fabrics, the values of production are not available in Government records.

(c) We do not have information regarding the value of the Textiles passed as damaged or otherwise. However, a statement showing the information regarding the duty levied thereon is enclosed.

**Spare Parts for Army Mechanical Transport Vehicles**

691. **Sardar Iqbal Singh:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 175 on the 9th August, 1961 and state:

(a) whether Government have since examined the report of the Enquiry Committee set up to enquire into the deal with the Canadian firm which supplies spare parts for army mechanical transport vehicles;

(b) if so, what are the details of the recommendations made by the Committee; and

(c) which of these recommendations have been accepted by Government and which are those that have been rejected?

**The Minister of Defence (Shri Krishna Menon):** (a) to (c). The examination of the report by Government is not yet complete. It is, proposed to lay a copy of the report on the Table of the House and to make a statement thereon during the current session.

**Boot Plant in H. & S. Factory**

692. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to start an apprenticeship course in Boot Plant in H. & S. Factory, Kanpur;

(b) if so, the details thereof; and

(c) the date from which the apprentices are likely to be recruited?

**The Minister of Defence (Shri Krishna Menon):** (a) No, Sir.

(b) and (c). Do not arise.

**Recommendations of the Second Pay Commission**

693. **Shri Balraj Madhok:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Second Pay Commission in its Report,